

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1663
ANSWERED ON:16.07.2009
PROCESSING OF TAPIOCA
Thomas Shri P. T.

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Union Government has received any proposals from the State Governments to promote tapioca processing in the country;
- (b) if so, the details thereof;
- (c) whether the Government has studied the feasibility of processing of tapioca;
- (d) if so, the details thereof; and
- (e) the financial assistance provided by the Government in this regard?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHAI)

(a) to (e): Ministry of Food Processing Industries (MFPI) under its Plan Scheme for Technology Upgradation, Establishment and Modernization of Food Processing Industries provides financial assistance to the proposals received from various implementing agencies including State Governments for setting up of food processing units including processing of tapioca as per guidelines of scheme. MFPI schemes are project specific, not state specific. MFPI has not received any proposal directly from State Governments for financial assistance for setting up of tapioca processing units on its own. MFPI has also not studied the feasibility of processing of tapioca so far as the feasibility study of particular product including Tapioca depends on various factors such as production and quality of raw material, domestic / export market potential of finished products, future demand and economic viability of projects for value addition etc.

To promote food processing including tapioca processing in the country, Ministry of Food Processing Industries (MFPI) under the decentralization procedure of the Scheme for Technology Upgradation / Establishment / Modernization of Food Processing Industries provides financial assistance in the form of grant-in-aid to all implementing agency @25% of the cost of Plant & Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas. In order to ensure speedy disbursement of financial assistance, the Ministry has decentralized the disbursement procedure through banks under the Scheme of Setting up/Modernization/Expansion of Food Processing Industries w.e.f. 01.04.07.